

**BEFORE THE NATIONAL GREEN TRIBUNAL WESTERN
BENCH, PUNE AT PUNE
ORIGINAL APPLICATION NO. 119 OF 2022 (WZ)**

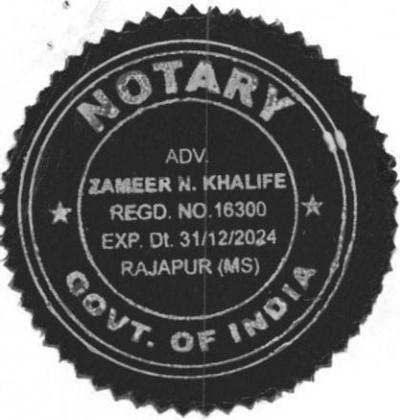
SHRI. SANJAY DHONDEV JOSHI & ANR ...APPLICANTS

Versus

STATE OF MAHARASHTRA & ORS ... RESPONDENTS

INDEX

SR. NO.	PARTICULARS	PAGE NO.
1.	Reply on behalf of Respondent no. 5	240 - 248
2.	<u>ANNEXURE – 1</u> is the copy of letter dated 11/01/2023 bearing outward no. A.V./0065/2022-23.	249 - 250
3.	<u>ANNEXURE – 2</u> is the copy of letter dated 20/01/2023	251 - 255
4.	<u>ANNEXURE – 3</u> collectively are the copies of letter dated 16/03/2023	256 - 261
5.	<u>ANNEXURE – 4</u> is the copy of letter dated 31/03/2023	262 - 263



BEFORE THE HON'BLE NATIONAL GREEN
TRIBUNAL

WESTERN ZONE BENCH, PUNE AT PUNE

Original Application No. 119/2022(WZ)

Sanjay Dhondev Joshi and Anr. ...Applicants

Versus

State of Maharashtra and Others ...Respondents

REPLY ON BEHALF OF THE RESPONDENT NO. 5

TO,
THE HON'BLE CHAIRPERSON
AND THE OTHER HON'BLE MEMBERS
OF THE NATIONAL GREEN TRIBUNAL

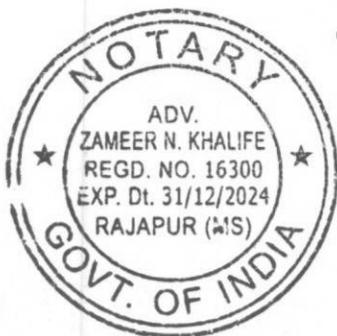
MOST REPECTFULL SHEWETH

I, Prashant Ram Bhosale, Age -31, The authorize signatory of the respondent No. 5, office at Rajapur Nagar Parishad, do hereby solemnly affirm the affidavit in reply to the original application as under :-

1. I say states that, all the contentions, allegations and statements made by the Applicants in the present Application are denied and nothing therein shall be deemed to be admitted by the Respondent No. 5, by

NOTED & REGISTERED

Page No. 01 Sr. No. 268/2023
Dated 18/04/2023



241

NOTED & REGISTERED

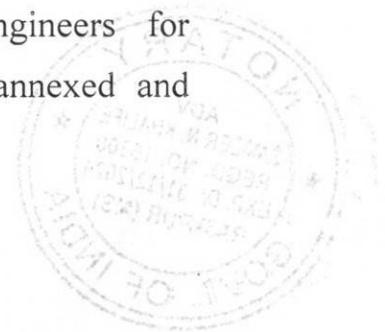
Page No. 02 Sr. No. 2651/2023
Dated. 18/04/2023

reason of non-traverse or otherwise, unless specifically admitted herein.

2. I say that the present Application has been filed by the Applicants under the provisions of Section 18(1) r/w Sections 14, 15, and 17 of the National Green Tribunal Act, 2010. The Applicants are contending that the Respondents no. 4 to 9 being the Municipal bodies have not taken any care to prevent water pollution and have also contended that any of the Municipal Councils do not have Sewage treatment plants.
3. The contentions raised by the Applicants in the para no. B of the Application is that, the Applicant have received information on 07/12/2021 under RTI that the Respondents do not have any Sewage treatment facilities and entire water is discharged to the rivers and or in sea. I say that, the Respondent no. 5 belongs to class C Municipal Council. It is semi government organization and the Municipal council has to depend on the funds received from the government for the development of infrastructure facilities.
4. I say that, it is true that Rajapur City does not have its own Sewage Treatment Plant but the Municipal Council has made it mandatory to install STP (Sewage Treatment Plant) in each newly constructed apartment and to treat the sewage generated in each house in its own premises.



5. I say that the Respondent no. 5 has made it mandatory while issuing completion certificate to the newly constructed buildings to construct STP in the premises of the newly constructed buildings. I say that as also the Respondent no. 5 have made it mandatory for residential buildings to construct soak pit.
6. I say that, considering the geographical structure of the city there is a need for Decentralized STP for which a large amount of expense will have to be made and a detailed DPR needs to be prepared. I say that for preparing DPR and appointing an agency, the Respondent no. 5 has passed a General Resolution no. 168 dated 16/11/2019 to that effect and with respect to that a communication dated 11/01/2023 has been addressed to Maharashtra Jeevan Pradhikaran at Ratnagiri Department bearing outward no. A.V./0065/2022-23. Hereto annexed and marked an ANNEXURE – 1 is the copy of letter dated 11/01/2023 bearing outward no. A.V./0065/2022-23.
7. I say that pursuant to communication dated 11/01/2023 the Maharashtra Jeevan Pradhikaran issued a letter dated 20/01/2023 to the Respondent no. 5 thereby informing to appoint Project Management Consultant for installation of STP at their level since the Maharashtra Jeevan Pradhikaran is not having sufficient Engineers for execution of Jal Jeevan Mission. Hereto annexed and



243

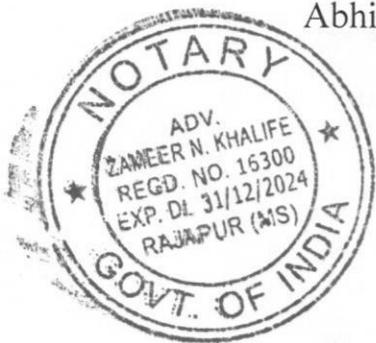
marked an ANNEXURE – 2 is the copy of letter dated 20/01/2023.

8. I say that as per Government decision dated 14/02/2023 guidance notes were issued for implementation of Swachh Maharashtra Abhiyan SB M2.07, wherein it states that as per letter dated 8/4/2021 of Maharashtra Jeevan Pradhikaran list of 16 companies/organizations have been prepared for Project Management Consultant amongst which one company/organization shall be appointed as Project Management Consultant.

9. I say that thereafter, the Respondent no. 5 addressed communication dated 16/03/2023 to various agencies/companies vide for preparing detailed project report for sewage treatment. Hereto annexed and marked an ANNEXURE – 3 collectively are the copies of letter dated 16/03/2023.

10. I say that Geo Spatial Studio vide its communication dated 31/03/2023 agreed to Respondent no. 5 to work at the rate of 2.99%. Hereto annexed and marked an ANNEXURE – 4 is the copy of letter dated 31/03/2023.

11. I say states that, under the Government's Swachh Bharat Abhiyan 2.0, Respondent no. 5 has prepared an action plan amounting to Rs. 10,35,60,000/- for Rajapur city's waste water management. I say that the Swachh Bharat Abhiyan phase no. 1 (solid waste management) is in the



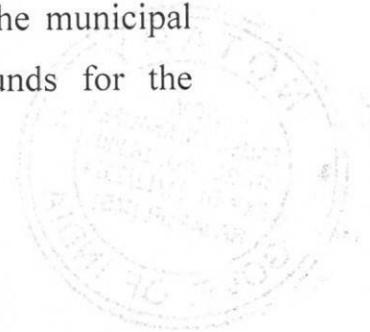
final phase and after completion of the same it is planned to implement the Swachh Bharat Abhiyan 2.0.

12. I say that for installation of STP under the said scheme various land have also been finalized by the Respondent no. 5. It is further submitted that after preparing the detailed project report in Swachh Bharat Abhiyan 2.0, it is planned to take a decision regarding the finalization of land. It is submitted that the Respondent no. 5 is taking every possible action as also efforts toward waste water management.

13. I say that the Respondent is well aware of the rules and has wholly complied with the procedures and the rules of the Act. In consonance of the said rules the Respondent has made it mandatory to all the buildings to execute their own sewage tank.

14. Further I say that it does not have its own STP, but the municipal council has made provisions in the building permit itself to install STP for newly constructed apartments in the city.

15. Considering the said matter, we do not agree that the applicant is drawing the conclusion that the municipal council is indifferent towards the process of sewage and for that Respondent number 1-2&3 should take action against the municipal council. The municipal council is a semi-governmental organization and since the municipal council has to depend on government funds for the



development of infrastructure, this work has not yet been completed due to lack of funds.

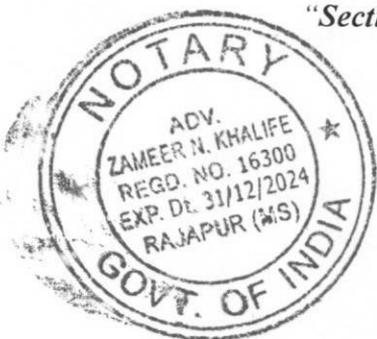
16. I say that the contentions made by the Applicants in the Application are totally false and misinterpreted therefore the said Application may be disbelieved.
17. Further I say that, it is trying to treat sewage and has submitted a proposal to the government. The respondent is well aware that the importance of the city in the Western Ghats and the said Respondent is sensitive about the Flora and Fauna, Biodiversity near this city and the Municipal Council is sensitive about taking various measures through the Municipal Council to make the city pollution free and for that an action plan has been prepared as above.

REPLY TO LIMITATION

18. The contentions raised by the Applicant in the limitation clause shows that the Applicant has preferred the Application within the limitation however the Applicants in memorandum of Application have mentioned that the Application is under section 18(1) r/w Sections 14, 15, and 17 of National Green Tribunal act 2010. Here if the Application is treated as under section 14 then the Application is beyond the limitation as it is liable to be dismissed with cost on the part of the Applicants.

“Section 14(3) of the Act states that”-

“Section 14. Tribunal to settle disputes.



(3) No application for adjudication of dispute under this section shall be entertained by the Tribunal unless it is made within a period of six months from the date on which the cause of action for such dispute first arose:

Provided that the Tribunal may, if it is satisfied that the applicant was prevented by sufficient cause from filing the application within the said period, allow it to be filed within a further period not exceeding sixty days.

REPLY TO JURISDICTION

19. Application invoking the jurisdiction of this Hon'ble Tribunal u/s 14 of the NGT Act, 2010 is not maintainable and therefore the present Application filed by the Appellant ought to be dismissed.

20. In the view of the facts and circumstances stated and contentions raised hereinabove, it is submitted that the prayers sought by the Applicant seeking the legal actions against the Respondent Nos. 4 to 9 are not maintainable and therefore the present Application filed by the Applicants ought to be dismissed.

DATE: 18.04.2023

PLACE: Rajapur

Rajapur
Dev. In R.M.C.S

AUTHORIZED SIGNATORY

RESPONDENT NO. 5
(Mr. Prashant Ram Bhosale)
CHIEF - OFFICER
Rajapur Munnicipal Council



ADV. ZAMEER N. KHALIFE
ADVOCATE & NOTARY
GOVERNMENT OF INDIA
Rajapur (MS)



247

NOTED & REGISTERED

Page No. 08 Sr. No. 265/2023

Dated. 18/04/2023

VERIFICATION

I Prashant Ram Bhosale, the signatory authority of the respondent No. 5 do hereby solemnly affirm that whatever stated in the abovementioned affidavit is true and correct as per my best knowledge and I believe that the same is correct.

Solemnly affirm at Rajapur

Date - 18/04/2023

Adv. Anshona V. Pedil, MAH/6518/2010
At. Rajapur
Tal. Rajapur, Dist. Ratnagiri

Respondent No. 5
(Mr. Prashant Ram Bhosale)
CHIEF - OFFICER
Rajapur Municipal Council
Before me

Identified and explained by me

Rakesh Bhatkar

Advocate for respondent No. 5

(ADV. RAKESH BHATKAR)



ADV. ZAMEER N. KHALIFE
ADVOCATE & NOTARY
GOVERNMENT OF INDIA
Ragd.No.16300, Rajapur (MS)



BEFORE ME

Zameer
ZAMEER N. KHALIFE
B.E.(ETRX), LL.B.
ADVOCATE & NOTARY
GOVERNMENT OF INDIA
317/A, Jawahar Chowk, Rajapur,
Tal.-Rajapur, Dist.-Ratnagiri,
Maharashtra - 416 702.

248



भारत सरकार
GOVERNMENT OF INDIA



प्रशांत राम भोसले
Prashant Ram Bhosale
जन्म तारीख/ DOB: 26/05/1991
पुरुष / MALE



2741 7085 6575

माझे आधार, माझी ओळख

आधार कार्ड

[Handwritten signature]



भारतीय विशिष्ट पहचान प्राधिकरण
UNIQUE IDENTIFICATION AUTHORITY OF INDIA

पत्ता:
सैनिक नगर वानलेसवाडी,
वानलेसवाडी, सांगली,
महाराष्ट्र - 416414



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Maharashtra - 416414

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BEFORE ME
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ZAMEER N. KHALIFE
B.E.(ETRX), LL.B.
ADVOCATE & NOTARY
GOVERNMENT OF INDIA
317/A, Jawahar Chowk, Rajapur,
Tal.-Rajapur, Dist.-Ratnagiri,
Maharashtra - 416 702.

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रिक्त पान/जागा



MEMORANDUM
SANGHVI M. KHALIF
25, B. ROAD, 11, B.
ADVOCATE & NOTARY
GOVERNMENT OF INDIA
2104, Jawahar Chowk, Bhopal
Dr. Mahendra Chandra Prasad
Bhopal - 462 002





राजापूर नगर परिषद

Phone Office - (02353) 222039 / E-mail - rmcrajapur.2008@gmail.com



जा.क्र./आ.वि./006N/2022-23

दिनांक : ११/०१/२०२३

प्रति,

मा.कार्यकारी अभियंता
महाराष्ट्र जीवन प्राधिकरण
रत्नागिरी.

विषय - सांडपाण्यावर प्रक्रिया करणेसाठी STP यंत्रणा उभारणेबाबत
सविस्तर प्रकल्प अहवाल तयार करणेबाबत.

महोदय,

उपरोक्त विषयास अनुसरून राजापूर नगरपरिषदे अंतर्गत सांडपाण्यावर प्रक्रिया करणे करिता STP यंत्रणा उभारणे प्रस्तावित असून याबाबत सविस्तर प्रकल्प अहवाल तयार करणेकरिता सर्वसाधारण सभा ठराव क्र. १६८ दि. १६/११/२०१९ अन्वये आपली नियुक्ती करणेत आली असून आपलेमार्फत राजापूर नगरपरिषदेचा सविस्तर प्रकल्प अहवाल तयार करणेत यावा ही विनंती.

सदरकामी होणारे प्रकल्प व्यवस्थापन सल्लागार शुल्क अदा करणेची तजवीज या कार्यालयाकडून करणेत आलेली आहे.

आपला विश्वासू

o/c
13/1/2023
J.P. Clerk
M.J.P.
Dn. Ratnagiri.

10914
§ मुख्य अधिकारी
नगर परिषद राजापूर

Rajapur Nagar Parishad

Phone Office - (02353) 222039/E-mail-rmcrajapur.2008@gmail.com

O.No./A.V./0065/2022-23

Date : 11/01/2023

To,
Hon. Executive Engineer
Maharashtra Life Authority
Ratnagiri.

Sub- Preparation of detailed project report on construction of
STP system for sewage treatment.

Sir,

According to the above topic, it is proposed to set up an STP system for treating waste water under the Rajapur Municipal Council and for preparing a detailed project report in this regard, General Assembly Resolution No. 168. You are being appointed on 16/11/2019 and it is requested that a detailed project report of Rajapur Municipal Council be prepared by you.

This office has been advised to pay the project management consultancy fee for the said work.

Your faithfully

Chief officer
Rajapur Municipal Council



महाराष्ट्र जीवन प्राधिकरण

विभाग, रत्नागिरी.



महाराष्ट्र जीवन प्राधिकरण

कार्यालयीन पत्ता :- कार्यकारी अभियंता, महाराष्ट्र जीवन प्राधिकरण विभाग, रत्नागिरी "जलभवन" तळमजला
साळवी स्टॉप रत्नागिरी - ४१५६३९. दूरध्वनी क्रमांक -(०२३५२) - २२२५१८
E-mail- ee.ratnagiri@mjp.gov.in OR exe.mjpddiv@gmail.com

जा.क्र.- मजीप्राविर/तांशा-२/ राजापूर न.प. / १६३ /२०२३

दिनांक- २०/०१/२०२३.

प्रति,
मुख्याधिकारी,
राजापूर नगरपरिषद,
ता.राजापूर व जि. रत्नागिरी.

विषय :- सांडपाण्यावर प्रक्रिया करणेसाठी STP यंत्रणा उभारणेबाबत सविस्तर प्रकल्प अहवाल तयार करणेबाबत...

संदर्भ : आपले कार्यालयीन पत्र क्र. ००६५, दि.११/०१/२०२३.

उपरोक्त संदर्भिय पत्रांन्वये आपण महाराष्ट्र जीवन प्राधिकरण यंत्रणेस राजापूर शहरातील सांडपाण्यावर प्रक्रिया करणेसाठी STP यंत्रणा उभारणेबाबत सविस्तर प्रकल्प अहवाल तयार करणेकामी प्रकल्प व्यवस्थापन सल्लागार म्हणून नियुक्त केल्याचे कळविले आहे. सद्यस्थितीत या विभागांतर्गत जल जीवन मिशन कार्यक्रमाची अंमलबजावणी सुरू असून ती सर्व कामे मार्च २०२४ पर्यंत पूर्ण होणेबाबत केंद्र व राज्य सरकार आग्रही आहे. तथापि या विभागाकडे जल जीवन मिशन कार्यक्रमांतर्गत मंजूर योजनांची अंमलबजावणी करणेकामी आवश्यक असणारे अभियंत्यांचे मनुष्यबळ अत्यंत कमी आहे त्यामुळे म.जी.प्रा. द्वारेच योजनांच्या पर्यवेक्षण व देखरेखीकरीता बाह्य यंत्रणांना PMC नियुक्त केलेले आहे. सबब आपणास कळविणेत येते की, राजापूर शहरातील सांडपाण्यावर प्रक्रिया करणेसाठी STP यंत्रणा उभारणेबाबत सविस्तर प्रकल्प अहवाल तयार करणेकामी आपण आपल्या स्तरावरून बाह्य प्रकल्प व्यवस्थापन सल्लागारांची नियुक्तीबाबत योग्यतो निर्णय घ्यावा.

हे आपल्या माहितीस्तव व पढील कार्यवाहीसाठी.

राजापूर नगर परिषद
सोबत:- निस्क आबक क्र.०३५) विभाग -
27 JAN 2023
मुख्याधिकारी / कार्यकारी अभियंता

(नितीन उपरेलु)
कार्यकारी अभियंता
महाराष्ट्र जीवन प्राधिकरण
विभाग, रत्नागिरी

प्रत:- मा. अधीक्षक अभियंता, मजीप्रा मंडळ पनवेल यांना माहितीसाठी सविनय सादर.

राजापूर नगर परिषद सर्वसाधारण सभा दिनांक १६/११/२०१९ ठराव क्र. १६८ पुरता
उतारा-

ठराव क्र. १६८

राजापूर नगर परिषदेकरता एस.टी.पी. यंत्रणा उभारणेकामी सविस्तर प्रकल्प अहवाल तयार करणेबाबत प्रशासकीय अहवाल वाचणेत आला.

अहवालानुसार राजापूर नगर परिषद हद्दीमध्ये अंदाजे १.४ MLD सांडपाणी निर्मिती होत आहे. शासनाचे नियमानुसार निर्माण होणारे सांडपाण्यावर प्रक्रिया करणे आवश्यक असून सदयस्थितीत सांडपाण्यावर कोणतीही प्रक्रिया करणेत येत नसल्याने महाराष्ट्र प्रदूषण नियंत्रण मंडळाकडून वारंवार नोटीसा प्राप्त होत आहेत.

तसेच स्वच्छ भारत अभियानाचा पुढील टप्पा हा सांडपाण्यावर प्रक्रिया करून पुर्नवापर करणे हा आहे. तरी सदरच्या बाबींची अंमलबजावणी करणे बंधनकारक असलेने एस.टी.पी. यंत्रणा उभारणे आवश्यक आहे.

करिता एस.टी.पी. यंत्रणा उभारणेकामी सविस्तर प्रकल्प अहवाल तयार करणेकरिता महाराष्ट्र जीवन प्राधिकरण मंडळ, रत्नागिरी यांची नियुक्ती करणेस मंजूरी देणेत येत आहे.

ठराव सर्वानुमते मंजूर

सही/-xxx

(अॅड. जमीर खलिफे)

अध्यक्ष

नगर परिषद राजापूर

Maharashtra Life Authority

Division , Ratnagiri.

Office Address :- Executive Engineer, Maharashtra Life Authority
Department, Ratnagiri "Jalbhavan" Ground Floor Salvi Stop
Ratnagiri- 415639. Telephone No. - (02352) - 222518
E-mail-ce.ratnagiri@mjp.gov.in OR exe.mjpddiv@gmail.com

O. No. MLADR/Tansha-2/Rajapur N.P./163/2023

Dated- 20/01/2023.

To,
Chief officer,
Rajapur Municipal Council,
Tal. Rajapur and Dist. Ratnagiri.

Sub:- Regarding preparation of detailed project report
on construction of STP system for sewage
treatment.....

Ref: Your office letter no. 0065, dated 11/01/2023.

As per the above reference letter, we have informed that Maharashtra Life Authority has been appointed as Project Management Consultant for preparation of detailed project report for construction of STP system for sewage treatment in Rajapur city. At present, the Jal Jeevan Mission program is being implemented under this department and the central and state governments are insisting that all the works be completed by March 2024. However, this department has very less manpower of engineers required to implement the schemes approved under the Jal Jeevan Mission programme. Prof. It is through this that the PMC is assigned to external agencies for the supervision and monitoring of the schemes.

254

This is to inform you that we have decided to appoint external project management consultants from our level to prepare a detailed project report for setting up of STP system for sewage treatment in Rajapur city.

This is for your information and further action..

Encl: Nil

S/d
(Nitin Uparel)
Executive Engineer
Maharashtra Life Authority
Department, Ratnagiri

Copy:- Hon. Civil submission to Superintending Engineer, MLA
Mandal Panvel for information.
Rajapur Nagar Parishad General Meeting Dated
16/11/2019 Resolution No. 168 extract

Resolution no. 168

For Rajapur Nagar Parishad an administrative report was read regarding the preparation of a detailed project report for setting up the STP system.

According to the report, approximately 1.4 MLD of sewage is being generated within Rajapur Nagar Parishad limits. It is necessary to treat the waste water generated as per the rules of the government and since no treatment is being done on the waste water at present, we are receiving repeated notices from the Maharashtra Pollution Control Board.

Also, the next phase of Swachh Bharat Abhiyan is to treat and reuse the waste water. However, as it is mandatory to implement the said matters, STP system needs to be set up.

For MTP Approval is being given to appoint Maharashtra Life Authority Board, Ratnagiri for preparation of detailed project report for setting up the system...

Resolution unanimously approved

S/d

Signature/-xxx

(Adv. Jamir Khalifa)

President

Nagar Parishad Rajapur



सूचना का
अधिकार

राजापूर नगर परिषद



256

दूरध्वनी व फॅक्स : कार्या. 02353-222039 मुख्याधिकारी कक्ष : 222744

E-mail :- rmcrajapur.2008@yahoo.com

जा.क्र. आ. विभाग/०४९२/२०२२-२३

दिनांक :- १६/०३/२०२३

प्रति,

मे. वाष्कोस ली. ठाणे.

विषय :- केंद्र पुरस्कृत स्वच्छ महाराष्ट्र अभियान नागरी २.० अंतर्गत मलनिस्सारण
प्रकल्प अहवाल तयार करणेबाबत.

संदर्भ :- महाराष्ट्र शासनाचे नगर विकास विभागाकडील शासन परिपत्रक क्रमांक :-
स्वमअ-२०२२/प्र.क्र.६ (शिकाना) /नवि-३४, दिनांक १४ फेब्रुवारी,
२०२३.

उपरोक्त संदर्भिय विषयास अनुसरून राजापूर नगरपरिषदेचा मलनिस्सारण प्रकल्प
प्रस्तावित असून याबाबत सविस्तर प्रकल्प अहवाल तयार करण्यासाठी शासनामार्फत कोकण विभागाकरिता
आपली नियुक्ती करण्यात आली आहे. तरी आपण पुढील ८ दिवसांत राजापूर शहराची पाहणी करून
याबाबत सविस्तर सादरीकरण मा. मुख्याधिकारी यांचे समक्ष करण्यात यावे ही विनंती.

~~मुख्याधिकारी,~~
नगर परिषद राजापूर

257

Rajapur Nagar Parishad

Phone Office - (02353) 222039/E-mail-rmcrajapur.2008@gmail.com

O.No./A.D./0432/2022-23

Date : 16/03/2023

To,

M/s. Bapkos Ltd., Thane

Sub: Regarding preparation of project report
Sewerage under Central sponsored Swachh
Maharashtra Abhiyan Nagri 2.0

Ref:- Urban Development Department of Government
of Maharashtra Circular No. Swama-2022/P.No.6
(Shikana)/Navi-34, dated February 14, 2023.

Pursuant to the above mentioned topic, a sewage project for Rajapur Municipal Council has been proposed and you have been appointed for Konkan Division by the government to prepare a detailed project report. However, you will inspect the city of Rajapur in the next 8 days and give a detailed presentation in this regard. This request should be made before the Principal.

S/d

Chief officer

Rajapur Nagar Parishad



सूचना का
अधिकार

राजापूर नगर परिषद



258

दूरध्वनी व फॅक्स : कार्या. 02353-222039 मुख्याधिकारी कार्यालय : 222744

E-mail :- mcr Rajapur.2008@yahoo.com

जा.क्र. आ. विभाग/0490/2022-23

दिनांक :- 16/03/2023

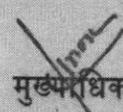
प्रति,

मे. टॅडन अर्बन सोल्युशन मुंबई.

विषय :- केंद्र पुरस्कृत स्वच्छ महाराष्ट्र अभियान नागरी २.० अंतर्गत मलनिस्सारण
प्रकल्प अहवाल तयार करणेबाबत.

संदर्भ :- महाराष्ट्र शासनाचे नगर विकास विभागाकडील शासन परिपत्रक क्रमांक :-
स्वमअ-२०२२/प्र.क्र.६ (शिकाना) /नवि-३४, दिनांक १४ फेब्रुवारी,
२०२३.

उपरोक्त संदर्भिय विषयास अनुसरून राजापूर नगरपरिषदेचा मलनिस्सारण प्रकल्प
प्रस्तावित असून याबाबत सविस्तर प्रकल्प अहवाल तयार करण्यासाठी शासनामार्फत कोकण विभागाकरिता
आपली नियुक्ती करण्यात आली आहे. तरी आपण पुढील ८ दिवसांत राजापूर शहराची पाहणी करून
याबाबत सविस्तर सादरीकरण मा. मुख्याधिकारी यांचे समक्ष करण्यात यावे ही विनंती.


मुख्याधिकारी,
नगर परिषद राजापूर

259

Rajapur Nagar Parishad

Phone Office - (02353) 222039/E-mail-rmcrajapur.2008@gmail.com

O.No./A.D./0491/2022-23

Date : 16/03/2023

To,

M/s. Tandon Urban Solution Mumbai

Sub: Regarding preparation of project report
Sewerage under Central sponsored Swachh
Maharashtra Abhiyan Nagri 2.0

Ref:- Urban Development Department of Government
of Maharashtra Circular No. Swama-2022/P.No.6
(Shikana)/Navi-34, dated February 14, 2023.

Pursuant to the above mentioned topic, a sewage project for Rajapur Municipal Council has been proposed and you have been appointed for Konkan Division by the government to prepare a detailed project report. However, you will inspect the city of Rajapur in the next 8 days and give a detailed presentation in this regard. This request should be made before the Principal.

S/d

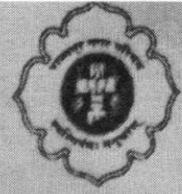
Chief officer

Rajapur Nagar Parishad



सूचना का
अधिकार

राजापूर नगर परिषद



260

दूरध्वनी व फॅक्स : कार्या. 02353-222039 मुख्याधिकारी कक्ष : 222744

E-mail :- mcrjapur.2008@yahoo.com

जा.क्र. आ. विभाग/0490/2022-23

दिनांक :- 16/03/2023

प्रति,

मे. जीओ स्पेक्टल स्टुडीओ एल.एल. पी. पुणे,

मे. प्लानिंग सोल्युशन वडोदरा,

सोबत सहयोग करार (Collaboration)

विषय :- केंद्र पुरस्कृत स्वच्छ महाराष्ट्र अभियान नागरी २.० अंतर्गत मलनिस्सारण
प्रकल्प अहवाल तयार करणेबाबत.

संदर्भ :- महाराष्ट्र शासनाचे नगर विकास विभागाकडील शासन परिपत्रक क्रमांक :-
स्वमअ-२०२२/प्र.क्र.६ (शिकाना) /नवि-३४, दिनांक १४ फेब्रुवारी,
२०२३.

उपरोक्त संदर्भिय विषयास अनुसरून राजापूर नगरपरिषदेचा मलनिस्सारण प्रकल्प प्रस्तावित असून याबाबत सविस्तर प्रकल्प अहवाल तयार करण्यासाठी शासनामार्फत कोकण विभागाकरिता आपली नियुक्ती करण्यात आली आहे. तरी आपण पुढील ८ दिवसांत राजापूर शहराची पाहणी करून याबाबत सविस्तर सादरीकरण मा. मुख्याधिकारी यांचे समक्ष करण्यात यावे ही विनंती.


मुख्याधिकारी,

नगर परिषद राजापूर

Rajapur Nagar Parishad

Phone Office - (02353) 222039/E-mail-rmcrajapur.2008@gmail.com

O.No./A.D./0490/2022-23

Date : 16/03/2023

To,

M/s. Geo Spatial Studio L.N.P. Pune

M/s. Plyning Solution Vadodara

Alongwith collaboration

Sub: Regarding preparation of project report
Sewerage under Central sponsored Swachh
Maharashtra Abhiyan Nagri 2.0

Ref:- Urban Development Department of Government
of Maharashtra Circular No. Swama-2022/P.No.6
(Shikana)/Navi-34, dated February 14, 2023.

Pursuant to the above mentioned topic, a sewage project for Rajapur Municipal Council has been proposed and you have been appointed for Konkan Division by the government to prepare a detailed project report. However, you will inspect the city of Rajapur in the next 8 days and give a detailed presentation in this regard. This request should be made before the Principal.

S/d

Chief officer

Rajapur Nagar Parishad



GeoSpatial

STUDIO LLP

Ref: GSS/PNP/2022-23/218

दिनांक : 31-03-2023.

प्रति,

मुख्याधिकारी,

राजापूर नगरपरिषद,

ता. राजापूर जि. रत्नागिरी.

विषय: राजापूर नगरपरिषद करीता केंद्र पुरस्कृत स्वच्छ महाराष्ट्र अभियान (नागरी) २.० अंतर्गत मलनिस्सारण प्रकल्प अहवाल तयार करणेबाबत.

संदर्भ: १. आपल्या कार्यालयाचे पत्र क्र. जा.क्र./ आ. वि / ०४९०/२०२२-२३ दि: १६-०३-२०२३.
२ नगरविकास विभाग शासन परिपत्रक क्र. स्वमअ-२०२२/प्र.क्र. ६ (शिकान)/ नवि-३४ दि : १४-०२-२०२३.

मा. महोदय,

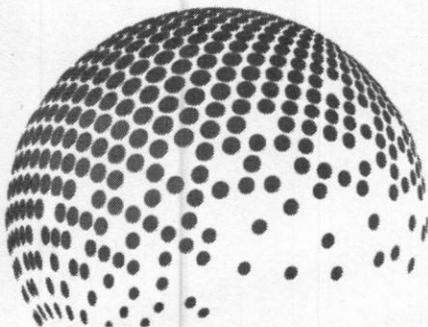
संदर्भीय पत्राद्वारे उपरोक्त विषयास अनुसरून राजापूर नगरपरिषद करीता केंद्र शासन पुरस्कृत स्वच्छ भारत अभियान (नागरी) २.० अंतर्गत मलनिःस्सारण कामासाठी प्रकल्प व्यवस्थापन सल्लागार म्हणून काम करणेसाठी आम्ही प्रकल्प अहवालाच्या किमतीच्या २.९९% प्रमाणे काम करण्यास तयार आहोत.

करीता सविनय सादर

आपला विश्वासु,



सचिन जोशी
जिओ स्पॅशल स्टुडिओ साठी.



1, Punit Yash Arcade, 2nd Floor, Near Kothrud Bus Stand, Karve road, Kothrud, Pune 411038

info@geospatialstudio.com

+91 9960000959

M/s. Geo Spatial Studio L.N.P.

O.No.GSS/PNP/2022-23/218

Date : 31/03/2023

To,
Chief Officer
Rajapur Nagar Parishad
Tal. Rajapur, Dist. Ratnagiri

Sub: Regarding preparation of project report
Sewerage under Central sponsored Swachh
Maharashtra Abhiyan Nagri 2.0 for Rajapur Nagar
Parishad

- Ref:- 1. Your office letter No. O.N./A.D/
0490/ 2022-23, dt. 16.3.2023
2. Urban Development Department of
Government of Maharashtra Circular No.
Swama-2022/P.No.6 (Shikana)/ Navi-34,
dated February 14, 2023.

Respected Sir,

We are ^{work} ready to ^{work} as Project Management Consultant for
Sewerage Works under Central Government sponsored Swachh
Bharat Abhiyan (Civil) 2.0 for Rajapur Municipal Council as per the
above subject through reference letter at 2.99% of project report cost

Civil submissions for

Yours faithfully

S/d

Sachin Joshi

For Geo Spatial Studio LLP